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BENCH-II

NATIONAL COMPANY LAW TRIBUNAL
KOLKATA BENCH
KOLKATA

Appeal.No.656/KB/2017

Present: Hon'ble Member (J), Shri M.B. Gosavi

ATTENDANCE-CUM-ORDER SHEET OF THE HEARING ON 6THAUGUST, 2018, 10:30 A.M

Name of the Company	Vaishnav Tower Infra Pvt.Ltd -Vs- ROC, W.B		
Under Section	252 (3)		
Sl. No.	Name & Designation of Authorized Representative (IN CAPITAL LETTERS)	Appearing on behalf of	Signature with date

Jayashanta Mukherjee
Anand Dutta

JMB
06/08/18

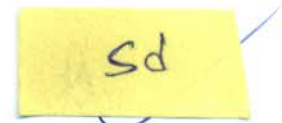
115. 06-08-2018 – Appeal No. 656/KB/2017 – Vaishnav Tower Infra Pvt.
Ltd. Vs. ROC, WB

O R D E R

The Ld. Counsel for the Appellant appeared.

The Ld. Counsel for the Appellant filed the rejoinder which is taken on
record.

The matter stands adjourned for further consideration on 07-09-2018.



(MADAN B GOSAVI)
MEMBER(JUDICIAL)